श्री हरिकेश बहादुर : अन्तिम बात उत्तर प्रदेश सरकार के बारे में है ...

राव बीरेन्द्र सिंह : अभी तो भगवान करे आप जिन्दा रहें, अन्तिम बात क्यों पूछते हैं ?

श्री हरिकेश बहादुर : मैं तो अभी बहुत दिन जिन्दा रहूंगा, लेकिन इस समय पूछने के लिये अन्तिम बात है।

उत्तर प्रदेश सरकार के पास 11 करोड़ रुपये जो आपने बताये, वह तो पहले ही बाढ़ में खर्च हो गये हैं अब क्या अलग से देंगे ?

राव बीरेन्द्र सिंह : जब तक उस पैसे का हमारे पास हिसाब न आये और राज्य सरकार यह न लिखे कि यह पैसा खर्च हो चुका है, हमें और इतने पैसे की जरूरत है, तब तक मैं इस मामले में कुछ नहीं कह सकता। यह राज्य सरकार के बताने का काम है कि पैसा खर्च हो गया है और हमको इतना और चाहिये।

12.48 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SEVENTH REPORT

SHRI M. M. LAWRENCE (Idukki) : I beg to present the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions.

MATTERS UNDER RULE 377

REPORTED CASES OF EXTRACTION OF EYES OF PERSONS DYING IN GOVERNMENT HOSPITALS AND SELLING THESE EYES AT HIGH PRICES

श्री मनीराम बागड़ी (हिसार) : उपाध्यक्ष महोदय, इस बात पर कि अस्पतालों से मरे हुए लोगों की आंखें पुलिस, डाक्टरों और बदमाशों की साजिश से निकाल ली जाती हैं व्यापक जन-असंतोष व्याप्त है। यह आंख निकालने की प्रक्रिया पहले जेल में शुरू हुई, फिर बाहर गुंडों द्वारा आंखें निकाले जाने की बातें आईं, मगर सरकार ने उस पर कोई कार्रवाई नहीं की। इसका नतीजा यह हुआ कि अब सरकारी अस्पतालों के अन्दर घुस कर डाक्टरों और पुलिस को मिलाकर असामाजिक तत्व आंखें निकाल रहे हैं। यह एक गम्भीर स्थिति है। अतः इस गम्भीर तात्कालिक लोक-मत के प्रश्न पर मैं सदन और सरकार का ध्यान दिलाकर इस अमानवीय कुकर्म को रोकना चाहता हूं।

श्री अटल बिहारी वाजपेयी (नई दिल्ली): ये आंखें कहां निकाल रहे हैं, दिल्ली में, बिहार में, हरियाणा में ?

श्री भीखू राम जैन (चांदनी चौक) : आप तो रोजाना यहां हाउस में आंखें निकालते हैं।

श्री अटल बिहारी वाजपेयी : हम निकालते नहीं, दिखाते हैं।

श्री जगदीश टाइटलर : बागड़ी साहब, आप वहां न जाना।

श्री मनीराम बागड़ी : वहां पर जब तुम्हारी आंख निकाली जायेंगी, तब मैं ही जाऊंगा, बेटा। मेरे सिवाय बचाने वाला कौन है तुम्हें।

[श्री मनी राम बागड़ी]

ये बदमाश, डाक्टर और पुलिस एक-एक आंख की कीमत 8 से 10 हजार रुपया बाजार में लेकर बेच रहे हैं। इनके खिलाफ सख्त कार्यवाही करें तथा इसकी जांच कराई जाये और दोषी लोगों को सख्त सजा दी जाये।

(ii) CONSTRUCTION OF A COAL BERTH AT PARADIP PORT TO FACILITATE SUPPLY OF COAL TO PUBLIC SECTOR STEEL PLANTS.

SHRIMATI JAYANTI PATNAIK (Cuttack) : I would like to raise the following matter under Rule 377.

Import of coal for different integrated public sector steel plants has become impossible in the absence of a coal berth at Paradip Port. The Government of India is making import of coal through this port to meet the requirement of the Public Sector Steel Plants of the country. Various coal fields are situated near Paradip Port. Integrated public sector steel plants in the Eastern regions are also located few hundred kilometres away from this port. Therefore, those steel plants prefer to procure coal from this Port.

Unfortunately, no coal berth has been set up at Paradip Port to provide adequate facilities for the export and import of coal. On the other hand, the stocks of coking coal in the integrated steel plants have come down sharply. Unless a coal berth is constructed at Paradip Port, this problem will always remain there. The State Government has requested the Government of India to set up a coal berth at Paradip Port. The Union Ministry of Shipping and Transport has also made an estimate of Rs. 30 crores for the construction of a coal berth there. But the construction work of the coal berth has not been taken up. Unless some early steps are taken in the matter, the steel plants will continue to suffer further shortage of coking coal and their production will be hampered. The year 1982 has been declared as 'Productivity Year'. Therefore, production of steel in the public sector steel plant should not be allowed to hamper for want of coking coal.

In view of this I demand that the construction work of a coal berth at Paradip Port of Orissa should be started forthwith.

(iii) SHORT SUPPLY OF COKING COAL TO BIG STEEL PLANTS.

SHRI LAKSHMAN MALLICK (Jagatsinghpur) : I would like to raise the following matter of urgent public importance under Rule 377.

The public sector integrated steel plants in the country are passing through serious crisis with the sharp reduction in coking coal stocks on the one hand and a steady rise in power cuts on the other. The coking coal stocks at the different public sector steel plants had come down sharply to as low as 1,97,100 tonnes in the beginning of January 1982 from a level of over four lakh tonnes last year. The existing of coking coal stock is dangerously at a low level.

The power position of those steel plants is equally precarious. Rourkela and Bhilai Steel Plants which have been constantly operating at a very high level of capacity utilisation and which together account for over 50 per cent of the saleable steel output, experienced power restriction from the month of January, 1982. The production of saleable steel by the public sector steel plants suffered during January compared with December output. If the power cut continues for few months more at this rate, the public sector steel plants of the country may not reach their production target set for the year 1982-83. The